



सत्यमेव जयते

भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार /Government of India



I/10066/2022

**No. R-13/5/(1)/2022-NSL-II**

Date: 5<sup>th</sup> May 2022

To  
**Secretary,**  
Department of Telecommunications,  
Ministry of Communications,  
Sanchar Bhawan, Ashoka Road,  
New Delhi – 110 001

**Subject: TRAI response to back reference dated 9th March 2022 received from Department of Telecommunications on TRAI's recommendations dated 26th August 2021 on "Licensing framework for Satellite based connectivity for Low bit-rate Applications" -reg.**

The Department of Telecommunications (DoT), vide its reference letter dated 23<sup>rd</sup> November 2020, under section 11(1)(a) of the TRAI Act, 1997 had requested TRAI to furnish recommendations on the Licensing framework to enable the provisioning of satellite-based low-bit-rate applications for both commercial as well as captive usage. TRAI furnished the recommendations on 'Licensing framework for Satellites based connectivity for Low bit rate Applications' dated 26<sup>th</sup> August 2021.

2. DoT, vide its letter dated 9<sup>th</sup> March 2022, has informed that the Digital Communications Commission (DCC) considered the TRAI recommendations in its meeting dated 04.01.2022 and decided to accept all the recommendations except para 4.9(ii) with regard to NLD SUC, which has been referred back to TRAI, under section 11 of the TRAI Act 1997.

3. TRAI, after due deliberations has finalized its response, which is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with the response, is being placed on TRAI website [www.trai.gov.in](http://www.trai.gov.in).

This issues with the approval of the Authority.

Encl: as above

**(V. Raghunandan)**  
**Secretary, TRAI**

Tel: 23237448

Email: [secretary@trai.gov.in](mailto:secretary@trai.gov.in)